TITHE MINI HER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) According to i formation received by the Central Government from their agencies there i ac been 101 murders in West Bengal in 1969 arising out of interparty cla: le. and activities of CP(M/L) and other extremists. According to infc rmation received from the Governmeni of West Bengal, during the period December 1, 1969 to February 27, 1)70, 41 such cases had taken place, in-olving the death of 43 persons, includ ig 8 in Calcutta. The State Government have further informed that 1432 g teraos had taken place in West Benga from January I, 1969 to January 3 , 1970. Information regarding case< of closure of mills, looting of crop. End teasing and molestation of wome i is being collected.

(b) and (c) The state governmeni have decided o institute judicial inquiries into th incidents at Burdwan and at Tribeni n Hooghly district. The remaining case *i* re being investigated according to] w The state government have tab Q steps to deal firmly with the elements indulging in violence.]

REVIEW OF ORHERS PASSED BY WEST BENGAL HOMI DEPARTMENT DURING T.F. RULE

*81. SHRI SITARAM JAIPURIA : DR. D iBIPRASAD CHHATO-PAD -P'AYA :

Will the Mi isier of HOME AFFAIRS be pleated to state :

- (a) whether it is a fact that the Government o! West Bengal have decided to review; fresh all orders issued by the Home D apartment during the regime of the I. F. Government for withdrawal of criminal cases which had not so far beet implemented;
 - (b) if so, t e details thereof;
- (c) whether it is also proposed to make an investigation into the working of the Home Department during the U. F. Governr ient; and
- (d) the det ils of the criminal cases relating ta diff rent types of crimes that were pending n courts and were with-drawn by the Hfc>me Department during the period from February, 1969 to March, 1970?

THE MINISTER OF HOME AFFAIRS (SHR) Y. B. CHAVAN): (a) to (d) Facts are being ascertained from the State Government.

tf] Engli¹ h translation.

FREE EDUCATION UP TO CLASS VIII IN SCHOOLS IN WEST BENGAL

*82. SHRI SASANKASEKHAR SANYAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the steps being taken for implementing the West Bengal United Front Government's commitment of making education free up-to Class VIII in the schools in West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : We have been informed by the Government of West Bengal that there was no commitment of the West Bengal Government for making education free up-to-class VIII. The United Front Party had formulated a proposal to that effect in June, 1969. The Cabinet of the West Bengal Government appointed a subcommittee to look into the matter. The matter could not, however, be decided before the United Front Government resigned. A draft bill on primary Education prepared by the Cabinet Sub-Committee is under examination of the State Government.

ACTIVITIES OF NON-GAZETTED POLICE ASSOCIATIONS IN WEST BENGAL

- ♦83. DR. DEBIPRASAD CHATTO-PADHYAYA : Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether Government's attention has been drawn to the activities of the newly established non-Gazetted Police Association in West Bengal; and
- (b) if so, what is Government's reaction thereto and what steps Government propose to take to preserve the non-partisan character of the police personnel and their organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) According to information received from the State Government the activities of the newly formed Non-gazetted Police Karmachari Samiti are under watch. Government servants are precluded under the relevant Conduct Rules from taking part in Politics. If any Government servant is found to have committed any infringment of the relevant provisions in the Conduct Rules suitable action will require to be taken.